

- (e) (i) Statement regarding Review by the Government of the working of the General Insurance Corporation of India, Bombay, for the year 1995-96.
- (ii) Annual Report of the General Insurance Corporation of India, Bombay, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (5) Five Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-1786/97]

12.03½ hrs.

MESSAGES FROM RAJYA SABHA  
AND

BILL AS PASSED BY RAJYA SABHA—*Laid*

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary- General of Rajya Sabha :

- (i) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 20th March, 1997 agreed without any amendment of the Telecom Regulatory Authority of India Bill, 1997 which was passed by the Lok Sabha at its sitting held on the 18th March, 1997."
- (ii) "In accordance with the provisions of Rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Aquaculture Authority Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 29th March, 1997."

2 Sir, I lay on the Table the Aquaculture Authority Bill, 1997, as passed by Rajya Sabha on the 20th March, 1997.

12.04 hrs.

STANDING COMMITTEE ON COMMUNICATIONS  
Ninth Report

[Translation]

SHRI SOMNATH CHATTERJEE (Bolpur) : Mr. Chairman, Sir, I beg to present the Ninth Report (Hindi and English versions) of the Standing Committee on Communications on Selection of Multi Access Relay Radio (MARR) Technology relating to Department of Telecommunications.

12.04½ hrs.

STANDING COMMITTEE OF FOOD, CIVIL  
SUPPLIES AND PUBLIC DISTRIBUTION  
Third and Fourth Reports and Minutes

[English]

SHRI RAGHUNANDAN LAL BHATIA (Amritsar) : I beg to present the following Reports and Minutes (English and Hindi versions) of the Standing Committee on Food, Civil Supplies and Public Distribution :

1. Third Report on Action Taken by Government on the recommendations contained in their First Report on Demands for Grants (1996-97) of Ministry of Food and the Minutes of sitting of the Committee relating thereto.
2. Fourth Report on Action taken by Government on the recommendations contained in their Second Report on Demands for Grants (1996-97) of Ministry of Civil Supplies, Consumer Affairs and Public Distribution and the Minutes and the sitting of the Committee relating thereto.

12.05 hrs.

STATEMENT BY MINISTER  
Mandatory Carriage of Airborne Collision Avoidance  
System (ACAS) on Aeroplanes

[English]

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : Mr. Chairman Sir, hon. Members are aware